Technical glitch in Direct Benefit Transfer of LPG subsidies

2366. SHRI KAPIL SIBAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government promised transfer of LPG subsidies directly to the bank account of the beneficiary, if so, State/UT-wise details of total connections along with transfer of subsidies;
- (b) whether Government is aware regarding the technical glitch which is hampering the direct transfer, if so, the details thereof and if not, the reasons therefor; and
- (c) year/month/State/UT-wise details regarding the LPG subsidy burden on Government?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Under PAHAL scheme, the authorized subsidy to LPG consumers is transferred directly into the bank account of the consumers. The subsidy is transferred either through Aadhaar Transfer Compliant (ATC) or Bank Transfer Compliant (BTC) mode on the basis of seeding of Aadhaar number in bank account. As on 28.12.2018, out of 25.17 crore LPG consumers, 23.24 crore consumers have joined the PAHAL Scheme and are getting subsidy in their registered bank accounts. State/UT-wise details of Cash Transfer Complaint Consumers as on 28.12.2018 are given in the Statement (*See* below).

- (b) Some complaints have been received regarding non-transfer of subsidy which was mainly due to deseeding of Aadhaar from National Payments Corporation of India (NPCI) mapper. The matter was taken up with NPCI. Further, the customer has also been given the option of receiving subsidy through Bank Account Transfer Compliant Mode.
- (c) Details of average subsidy per cylinder on domestic LPG in Delhi during the year 2016-17, 2017-18 and 2018-19 (up to 1st half) are as under:-

Particulars	2016-17	2017-18	2018-19 (upto 1st half)
Average Subsidy (₹ per cylinder)	₹ 108.78	₹ 173.41	₹ 219.12

Statement State/UT-wise details of Cash Transfer Complaint Consumers as on 28.12.2018

[2 January, 2019]

State/UT	Cash Transfer Compliant Consumers	
Andaman and Nicobar Islands	77,818	
Andhra Pradesh	124,39,235	
Arunachal Pradesh	1,83,557	
Assam	57,39,498	
Bihar	147,75,060	
Chandigarh	2,48,799	
Chhattisgarh	45,32,328	
Dadra and Nagar Haveli	79,093	
Daman and Diu	56,932	
Delhi	40,48,059	
Goa	4,09,782	
Gujarat	83,56,307	
Haryana	59,10,345	
Himachal Pradesh	14,72,395	
Jammu and Kashmir	25,76,521	
Jharkhand	45,77,010	
Karnataka	129,64,691	
Kerala	78,59,184	
Lakshadweep	6,640	
Madhya Pradesh	121,83,980	
Maharashtra	230,90,785	
Manipur	4,51,155	
Meghalaya	2,79,275	
Mizoram	2,20,364	
Nagaland	1,63,764	
Odisha	68,69,852	
Puducherry	3,47,111	
Punjab	75,79,378	

State/UT	Cash Transfer Compliant Consumers	
Rajasthan	130,34,267	
Sikkim	1,20,683	
Tamil Nadu	188,42,855	
Telangana	93,45,037	
Tripura	6,38,035	
Uttar Pradesh	320,65,318	
Uttarakhand	21,53,074	
West Bengal	186,59,884	

Rise in petroleum imports bill due to fall in rupee value

†2367. SHRI LAL SINH VADODIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that possibility is being expressed regarding the rise in petroleum imports bill owing to fall in the value of rupee against dollar;
- (b) if so, whether Government is contemplating to take any step to check the rising oil bills; and
- (c) if so, the details thereof and the time by when it will be taken and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The total oil import bill of the country is mainly dependent on the requirement of crude oil, international price of crude oil and Rupee-US Dollar exchange rate. The estimated import quantity of crude oil during the year 2018-19 is 228.6 Million Metric Tonne. For every change in the exchange rate by ₹ 1/\$, the crude oil import bill would change by about ₹ 12,100 crore per annum (workings based on average price of crude oil at \$72.26/bbl for the period 1st April, 2018 to 26th December, 2018).

Impact of Qatar leaving OPEC

2368. SHRIMATI WANSUK SYIEM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India has weighed the likely impact on global oil market with Qatar breaking away from the cartel of 15 countries that produce about 45 per cent of worlds oil and sitting over 80 per cent of its proven oil reserves;

[†] Original notice of the question was received in Hindi.